

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NW): ROHINI COURTS: DELHI.

No. 5544...../Purchase Cell/Rohini/NW/2015

Delhi, Dated the 23.12.2015

**NOTICE**

In reference to the Tender Notice ID No.2015\_DDC\_94057\_1 and ID No.2015\_DDC\_94073\_1 dated 04.12.2015 in respect of engagement of housekeeping services at Lawyers Chambers at Rohini Courts and engagement of security personnel to provide security services at Rohini Courts, Delhi respectively. It is informed to all interested vendors that the meeting of the E-procurement Committee which was scheduled for 21.12.2015 has now been postponed and now has been fixed for 04.01.2016 at 4.00 p.m at Conference Hall, 5th Floor, Rohini District Court Complex, Delhi, to open Technical Bid.

*Raj kumar Arora*  
23/12/15

**(Raj Kumar Arora)**  
Branch Incharge (Purchase Cell)  
For Chairman, E-procurement Committee,  
Rohini District Court, Delhi.

**Branch Incharge**  
**GENERAL ADMINISTRATION BRANCH**  
**DISTRICT COURT ROHINI DELHI**